

Annexure - 8

Name of the corporate debtor: QRT LABS PRIVATE LIMITED; Date of commencement of CIRP: 24/02/2022;
List of operational creditors (Other than Workmen and Employees and Government Dues)

List of creditors as on: 17/03/2022

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				
1	Prama International Private Limited		Not yet received	35,54,755.00	35,54,755.00	Operational dues	-	-	No	100	-	-	-	-	Operational creditor did not file claim as on the last date of submission or verification of claims inspite of repeated reminder through email and telecommunication, hence IRP is forced to admit the claim provisionally based on the honourable NCLT order dated 24.02.2022, to constitute first COC and take the process forward. The claim is however subject to revision on receipt of final claim document with evidence from the applicant creditor and verification from the books of the Corporate Debtor.

